

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 78 of 2013

Dated : 4th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Madhya Pradesh Power Generating Company Ltd. Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **20.09.2013.**

(V.J. Talwar)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson